

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Jammu)

**Subject: Submissions of Memorandums/representations/suggestions
to the 8th Central Pay Commission.**

NOTICE

It is hereby notified for information of all concerned that 8th Central Pay Commission has invited memorandums/representations/suggestions from the employees of the Union Territories, Judicial Officers, officers/employees of the Courts, Associations or Unions of serving or retired employees and pensioners with a request to submit their respective memorandums/representations / suggestions on the designated link (<https://8cpc.gov.in/8cpc-memorandum-submission/>) prior to 30th April, 2026. Further, the Associations/Individuals are directed to ensure that their submissions comprehensively reflect their issues and are uploaded on the official portal of the 8th CPC within the prescribed timeline.

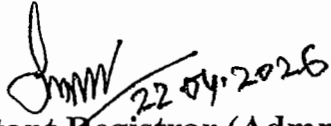
Sd/
(M.K.Sharma)
Registrar General

No.: 16765-95 RG/NG-497

Dated: 22.04.2026

Copy of above forwarded to the:

- i. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh.
- ii. Registrar Vigilance, High Court of J&K and Ladakh, Jammu
- iii. Member Secretary, J&K Legal Services Authority, Jammu
- iv. Director, J&K Judicial Academy, Jammu
- v. Registrar Inspection, High Court of J&K and Ladakh, Jammu/Srinagar.
- vi. Registrar Rules, High Court of J&K and Ladakh, Jammu
- vii. Registrar Computer (IT), High Court of J&K and Ladakh, Jammu
..... for information.
- viii. Registrar Judicial, High Court Wing Jammu/Srinagar for information.
- ix. All Principal District and Sessions Judges of the UTs of J&K and Ladakh for information and with the request to circulate the notification within their respective jurisdiction.
- x. CPC, eCourts, High Court of J&K and Ladakh for information and with the request to get the same uploaded on the official website of the High Court.
- xi. President, Retired Judicial Officers Association of J&K.
- xii. President, Staff Welfare Association, High Court of J&K and Ladakh.
- xiii. President, J&K Judicial Employees Welfare Association, Srinagar.
.....for information and necessary action.
- xiv. Chief Library, High Court Wing Jammu/Srinagar for information and keeping record of the same.


Assistant Registrar (Admn.)